

DECLARATION OF ASSETS & LIABILITIES BY Santosh K. Nisala (M.L.A.)
MEMBER OF BIHAR VIDHAN SABHA Rajpur (202)

I Santosh K. Nisala son of Sri Ram Lal Ray, age 41 years Vill Chumritola
P.S. Buxar Distt. Buxar (Bihar) give hereinbelow the details of the assets (immovable,
 Movable, bank balance, etc) of my self & my wife.
 Inherited ancestral agricultural, non & agricultural land, residential building at -----
 are also given below.

A Details of Immovable assets as on 16/12/ **2013**

S. No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Cash	Rs 21,000/00	Rs. 25,000/00	
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	S.B.S. Vidhan Sabha A/c No-2001528 1084 Rs. 20,000/00 S.B.S. chausa A/c No-314562 Rs. 1,000/00	S.B.S. Buxar A/c No-324218 05669. Rs-18,000/00 P.N.B. Buxar A/c No-3877000 100068114 Rs-7000/00	NIL
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC	Birla Sun Life Insurance Rs 52,168/00 NIL RSE 25,000/00	Birla Sun Life Insurance Rs. 24,088/00 NIL RSE 24,000/00	NIL NIL NIL
	Lic Bajaj alinze	NIL	NIL	NIL
(iv)	Moter Vehicles	Mahindra scorpio BR-44 PL15	NIL	NIL
(v)	Jewellery (Details of Weight & Value)	NIL	Gold-5 gm Rs. 15000/00 Silver-10 gm Rs 4000/00	NIL
(vi)	Revolver	1 Rs 88,000/00	NIL	NIL
	Rifle (only old)	old 1. RSE 30,000/00	NIL	NIL
(vii)	Other Assets, such as values of claims/interest	NIL	NIL	NIL

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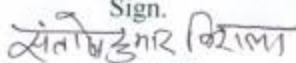
Sign.
संतोष कुमार निशाला
 16/12/13

30.12.13 (8/12/13)
 8/12/13
 15.1.14
 27/12/13
 27/12/13
 8/12/13
 15.1.14

B. Details of Immovable assets as on 16/12/2013

S.No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	One Acre vill - chuni + tola P.S + Dist Buxar Rs 10,00,000/-	NIL	NIL
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	NIL	2 Katha 5dhua Khatano - 70 Plot No - 360 mauza - Hasan pura, Phulwari Patna Rs. 21 Lakh	NIL
(iii)	Buildings (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	NIL	NIL	NIL
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s) Extent (Total measurement) Current market value ----- -----	Ancstral House at vill - chuni + tola, P.S + Dist Buxar, Rs. 5 Lakh.	NIL	NIL
(v)	Others	NIL	NIL	NIL

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Sign.

 16/12/13

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated 16/12/2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	S. B. I Bidhan Sabha Rs. 3,10,000/00	
(ii)	Loans from financial institutions	NIL	
(iii)	Government dues:-	NIL	
	(a) Bihar Vidhan Sabha	NIL	
	(b) Telephone Office, Patna	NIL	
	Others	NIL	
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	ANCPN903067.	CP0PK7873L
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)		
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL
(iv)	Property Tax	NIL	NIL

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Sign.
सतीश कुमार मिश्रा
16/12/13